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**IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR
CONC No. 81 of 2024**

(RANJIT SINGH PATEL Vs THE STATE OF MADHYA PRADESH AND OTHERS)

Dated : 17-01-2024

Shri Pankaj Dubey - Advocate for the petitioner.

Learned counsel for the petitioner submits that vide order dated 04.12.2023 passed in W.P. No.29667/2023, it was directed that the posts already displayed in electronic media tarnishing the image of Acharya Shri Dhirendra Krishna Shastri be deleted forthwith. Needful in the context of the same has not been done till date.

Issue notice to the respondents No.2 to 5 on payment of process fee within seven working days by RAD mode, returnable within four weeks.

List thereafter.

**(RAJ MOHAN SINGH)
JUDGE**

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